

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Spectra Kolors
Vs
Saalim Shoes Pvt. Ltd.

MAIN PETITION NUMBER : CP/1104/IB/2019

(IA/MA) APPLICATION NUMBERS

IA/2427(CHE)/2023

ORDER

Present: Shri. Ramasamy Meyyappan, Ld. Counsel for the Applicant.

Ms. Surayana, Ld. Counsel for the R3 & R4.

It is observed that reply has been received from R1 & R2.

Ld. Counsel for R3 & R4 states that they are adopting the reply filed by R1 & R2.

Ld. Counsel for R3 & R4 states that as it is a holiday in Mumbai, Counsel for R1 & R2 could not be present today.

List the application for hearing on **30.04.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**

vs